

ITEM NO.84

REGISTRAR COURT.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal No(s). 808/2014

RAJESHWAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 02/07/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal ,Adv.

For Respondent(s)

Ms.Alka Sinha,adv.
Mr. Anuvrat Sharma ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

File not received.

List again on 5.08.2014.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.07.04
11:20:09 IST
Reason: